GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3826 ANSWERED ON:20.03.2013 LICENCE FOR AIRLINES Panda Shri Baijayant

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of applications received for national airline licence after allowing 49% FDI in airlines and the number of applications pending before the Directorate General of Civil Aviation (DGCA) for a final decision;
- (b) whether any steps have been taken by the Government to expedite the process;
- (c) if so, the details thereof and if not, the reasons therefor, case-wise; and
- (d) the steps taken by the Government in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRIK. C. VENUGOPAL)

- (a): The Ministry of Civil aviation has not received any proposal for national airline licence after allowing 49% FDI in airlines and therefore, no such proposal is pending before Directorate General of Civil Aviation also.
- (b) to (d): Do not arise.